

प्रकार के नुकसान के बिना उसे रोलर फ्लोर मिलों को जारी कर दिया गया था।

(ख) और (ग) प्रश्न ही नहीं उठते।

#### Low Market of Fertilizers

1964. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that sale of chemicals and fertilizers is not picking up due to poverty of farmers ;

(b) if so, the corrective steps taken/proposed ;

(c) whether Government will take steps to utilise fully vast quantities of animal dung and other organic matter and wastes as fertilizers and thereby conserve energy and also enrich our soil better than chemical fertilizers ; and

(d) whether as a first step Government will ban burning of animal and plant wastes in Delhi where this is happening at every street corner due to laziness of MCD/NDMC DDA staff ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) and (b) No Sir.

(c) In order to promote the use of organic manures, a Central Sector Scheme on Development of Local Manurial Research through setting up of mechanical compost plants, sewage/sullage utilisation and installation of biogas plants was implemented during V plan period. As per decision of National Development Council, the programme was transferred to State Sectors with effect from 1.4.1979. The State Governments are being pursued to implement these programmes effectively.

(d) For effective use of animal and Plant waste in Delhi, the Municipal Corporation of Delhi has already set up a Mechanical Compost Plant to convert it into manure. A similar plant is being set up by New Delhi Municipal Committee.

#### Lease Money Due From Bharat Hotels And Hotel Meredien

1965. SHRI DIGAMBAR SINGH : Will the Minister of WORKS AND HOUSING be pleased to State :

(a) the total lease money due from the owners of Bharat Hotels, C.P. and Meredien Hotels, Raisina Road at present,

(b) the amount which has been capitalised for want or non-payment of whose payment had been deferred or moratorium given;

(c) the steps being taken to enforce the recover of outstanding lease money ;

(d) whether while giving land to these hotelies it was stipulated that their shopping centres should be limited, and if so, to what extent; and

(e) whether these hoteliers are putting up more shopping centres to make more ready money by getting fabulous rents and advances from the prospective buyers?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (e) The information is being collected and will be laid on the table of House.

#### Diversion of Irrigated Areas Under Sugarcane to Foodgrains Production

1966. SHRI DIGAMBAR SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) wheather it is a fact that recently he stated publically that he would like some of the irrigated areas under sugarcane to be diverted to produce more foodgrains since Central Government are finding it difficult to dispose of the mounting sugar stocks owing to bumper production in the last two seasons;

(b) whether it is also a fact that India had imported sugar sometime back;

(c) the stocks of sugar laying undisposed at the commencement of the current crushing season both with the mills and Central Government;

(d) whether there is any buffer stock of sugar kept by Government for public distribution system in exigencies and if so, details thereof; and

(e) which of the areas Government would like to reduce or stop sugarcane production